

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA No. 313/2024

IN THE MATTER OF

Sunil Raj Singh

.....Applicant

VERSUS

State of Haryana & Ors.

....Respondent(s)

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Delhi

Dated 24.05.2025

Filed by



**Rahul Khurana Adv
Counsel for Respondent no.3
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9811894060.**

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**REPLY ON BEHALF OF RESPONDENT NO. 3 THROUGH
NITIN KADIAN, EXECUTIVE ENGINEER, MUNICIPAL
CORPORATION, FARIDABAD.**

MOST RESPECTFULLY SHOWEWITH:

1. That present OA has been filed alleging flow of sewage water reaching to applicant's field's after passing through Rajeev Colony etc.
2. That after passing of Order dated 06.08.2024, a committee was constituted by the District Magistrate, Faridabad and area in question was visited by the members of said Committee. It has been observed by the Committee that untreated domestic effluent is coming into Sikri Distributary from Krishna Colony, Rejeev Colony, Residential area nearby Samaypur Road, opposite sector 58 and other nearby areas adjacent to Sikri Distributary. It was recommended for MCF to submit action plan for 100% tapping of untreated domestic effluent generated or rerouting it into any of its nereby Sewage Treatment Plant (STP) for proper disposal.
3. That it is most respectfully submitted that to routing the untreated discharge of unauthorized (partly regularized) colonies steps taken/to be taken are as under:



- (i) 18" diameter sewer line has been installed from 'Sector-58 turn' to Gurjar Chowk.
 - (ii) A 12" diameter line from Pandit Chowk to Gurjar Chowk within Rajiv Colony has already been laid down.
 - (iii) A sewer line has already been laid by the Municipal Corporation in the adjacent Krishna Colony, which is connected to the pre-established 72" diameter main sewer line. This channelized sewage is pumped through Sector 25 Intermediate Pumping Station (IPS) to Pratapgarh STP.
 - (iv) A disposal unit is under construction on Samaypur which is likely to be completed by 30.06.2025. After construction of this disposal point, sewage of Rajeev Colony, Samaypur road and opposite Sector 58 shall be pumped to the STP at Sector 25, Faridabad for treatment. At present, all sewage from Rajeev Colony is being channelized by MCF to Pratapgarh STP through previously 72" diameter main sewer line.
4. That there is no discharge into field of the applicant. After completion of disposal point as stated above, all possibility of reaching sewage in Sikri Distributary from areas falling in MC limits will be ruled out.



Executive Engineer,
Municipal Corporation of Faridabad

Place: Faridabad
Date:24.05.2025

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 CORPORATION, FARIDABAD.**

AFFIDAVIT

I, Nitin Kadian, Executive Engineer, Municipal Corporation, Faridabad do hereby solemnly affirm and declare as under:

1. That I am well conversant with the facts and circumstances of the case in my aforesaid official capacity, therefore, I am competent to swear this affidavit.

2. That I have read the contents of accompanying reply to Original Application which has been drafted under my instructions.



DEPONENT

VERIFICATION

Verified at Faridabad on 24th day May, 2025 that the contents of above affidavit are true and correct to my knowledge and on the basis of information derived from the Official record which I believe to be true and no material fact has been concealed therein.

ATTESTED AS IDENTIFIED

3
 NOTARY
 Faridabad (Haryana)

DEPONENT

I know the Deponent, Executant and has signed/Thumb Marked (L.J.R.T.) in my presence

24 MAY 2025